NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. 5. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/25/2017

NAME OF THE PETITIONER(S)

: R. RAJASEHAR

NAME OF THE RESPONDENT(S)

: VASAN CONSTURCTIONS COMPANY PVT LTD &

ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

G. PORSELWAN

ORDER

Counsel representing both the parties are present. Counsel for Petitioner filed counter in the main C.P. Counsel for respondents prayed for time for filing rejoinder. Put up on 11.07.2017 at 10.30 A.M.

S. Jir gerken.

S.Vijayaraghavan) Member (Technical) (k. Anantha Padmanabha Swamy)

Member (Judicial)